

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4048  
ANSWERED ON 19<sup>TH</sup> DECEMBER, 2024**

**END-OF-LIFE VEHICLES**

**4048. SHRI KANWAR SINGH TANWAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether there are a large number of end-of-life vehicles running in different States;**

**(b) if so, whether the Government has made any assessment for the number of such vehicles in various States particularly in Uttar Pradesh; and**

**(c) if so, the details thereof, State-wise?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) As per the Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 and the Central Motor Vehicles Rules, 1989, the End-of-Life Vehicles (ELVs) means all vehicles which are no longer validly registered or declared unfit through Automated Fitness Centres or their registrations have been**

**cancelled under Chapter IV of the Motor Vehicles Act, 1988 or due to an order of a Court of Law or are self-declared by the legitimate registered owner as a waste vehicle due to any circumstances or which are not tested within 180 days from the date of last test excluding the day of test or from the date of expiry of fitness certificate, whichever is later.**

**The State-wise data of vehicles, as on 17 December 2024, not having either valid fitness or valid registration, or whose registration certificate has been cancelled or surrendered, are provided in the Annexure.**

**Action is to be taken by respective State/UT Government on the vehicles declared as End-of-Life, which may be scrapped at Registered Vehicle Scrapping Facilities (RVSFs) set up as per rules notified by the Central Government.**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 4048 ANSWERED ON 19<sup>TH</sup> DECEMBER, 2024 ASKED BY SHRI KANWAR SINGH TANWAR REGARDING END-OF-LIFE VEHICLES**

**State-wise details of Vehicles**

<b>State Name</b>	<b>Count of Transport Vehicle without valid fitness</b>	<b>Count of Non-Transport Vehicle without valid registration</b>	<b>Vehicle Count for RC Cancelled</b>	<b>Vehicle Count for RC Surrendered</b>
<b>Andaman &amp; Nicobar Island</b>	<b>8,529</b>	<b>39,745</b>	<b>525</b>	<b>0</b>
<b>Andhra Pradesh</b>	<b>1,206,672</b>	<b>3,510,170</b>	<b>22,141</b>	<b>3</b>
<b>Arunachal Pradesh</b>	<b>28,265</b>	<b>36,747</b>	<b>2,591</b>	<b>35</b>
<b>Assam</b>	<b>461,024</b>	<b>331,144</b>	<b>9,163</b>	<b>57</b>
<b>Bihar</b>	<b>1,419,850</b>	<b>163,509</b>	<b>4,871</b>	<b>313</b>
<b>Chandigarh</b>	<b>21,040</b>	<b>147,816</b>	<b>3,622</b>	<b>20</b>
<b>Chhattisgarh</b>	<b>298,277</b>	<b>898,544</b>	<b>11,391</b>	<b>1,501</b>
<b>Delhi</b>	<b>761,261</b>	<b>5,929,842</b>	<b>3,300</b>	<b>4,756</b>
<b>Goa</b>	<b>56,956</b>	<b>139,331</b>	<b>10,466</b>	<b>0</b>
<b>Gujarat</b>	<b>1,303,368</b>	<b>2,272,619</b>	<b>44,096</b>	<b>23</b>
<b>Haryana</b>	<b>657,929</b>	<b>2,291,722</b>	<b>21,823</b>	<b>1,397</b>
<b>Himachal Pradesh</b>	<b>178,943</b>	<b>358,569</b>	<b>26,648</b>	<b>1,985</b>
<b>Jammu and Kashmir</b>	<b>110,793</b>	<b>154,020</b>	<b>7,742</b>	<b>0</b>
<b>Jharkhand</b>	<b>743,340</b>	<b>840,010</b>	<b>10,960</b>	<b>1,160</b>
<b>Karnataka</b>	<b>2,004,005</b>	<b>7,751,968</b>	<b>90,533</b>	<b>8,020</b>
<b>Kerala</b>	<b>932,305</b>	<b>3,022,896</b>	<b>135,209</b>	<b>81,715</b>
<b>Ladakh</b>	<b>7,183</b>	<b>2,750</b>	<b>391</b>	<b>0</b>
<b>Lakshadweep</b>	<b>1,623</b>	<b>4,295</b>	<b>266</b>	<b>0</b>
<b>Madhya Pradesh</b>	<b>765,661</b>	<b>5,161,042</b>	<b>50,193</b>	<b>1</b>
<b>Maharashtra</b>	<b>1,373,847</b>	<b>3,726,955</b>	<b>98,401</b>	<b>147</b>
<b>Manipur</b>	<b>39,398</b>	<b>133,597</b>	<b>1,286</b>	<b>1</b>
<b>Meghalaya</b>	<b>84,686</b>	<b>96,676</b>	<b>5,782</b>	<b>2</b>
<b>Mizoram</b>	<b>33,636</b>	<b>64,866</b>	<b>4,894</b>	<b>200</b>
<b>Nagaland</b>	<b>114,798</b>	<b>44,011</b>	<b>3,383</b>	<b>5</b>
<b>Odisha</b>	<b>912,190</b>	<b>1,891,952</b>	<b>36,319</b>	<b>11</b>
<b>Puducherry</b>	<b>33,373</b>	<b>462,281</b>	<b>708</b>	<b>1,254</b>

<b>Punjab</b>	<b>499,588</b>	<b>3,333,960</b>	<b>17,241</b>	<b>29</b>
<b>Rajasthan</b>	<b>794,262</b>	<b>1,699,983</b>	<b>30,545</b>	<b>20,236</b>
<b>Sikkim</b>	<b>9,352</b>	<b>11,129</b>	<b>1,048</b>	<b>74</b>
<b>Tamil Nadu</b>	<b>1,558,539</b>	<b>5,511,149</b>	<b>44,609</b>	<b>7,690</b>
<b>Tripura</b>	<b>70,218</b>	<b>102,474</b>	<b>7,093</b>	<b>135</b>
<b>UT of DNH and DD</b>	<b>22,159</b>	<b>125,147</b>	<b>1,503</b>	<b>0</b>
<b>Uttar Pradesh</b>	<b>1,686,661</b>	<b>8,349,473</b>	<b>402,210</b>	<b>36,922</b>
<b>Uttarakhand</b>	<b>176,433</b>	<b>603,354</b>	<b>34,276</b>	<b>26,274</b>
<b>West Bengal</b>	<b>1,085,345</b>	<b>2,449,632</b>	<b>9,996</b>	<b>1,239</b>
<b>Grand Total</b>	<b>19,461,509</b>	<b>61,663,378</b>	<b>1,155,225</b>	<b>195,205</b>

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